NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.11.2018 NOTICE

Take notice that the matter adjourned vide notice dated 02.11.2018 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs.	05.11.2018	05.12.2018
		Shri Shyam Haribhau Sapkal & Ors.	ı	

By Order

Deputy Registrar

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